THE HIGH COURT OF MEGHALAYA AT SHILLONG

<u>NOTIFICATION</u> Dated Shillong the 1st September, 2017

No.HCM/III/14/2017Judl/ : Hon'ble the Chief Justice is pleased to nominate the Joint Registrar, High Court of Meghlaya as the Information Officer/ Nodal Officer for collecting and compiling information and also for providing information pertaining to statistical data of the High Court and Sub-ordinate Courts to the Information and Statistics Secretariat at the Supreme Court of India as well as meeting timelines for dispatch of routine information on a regular basis and to update it on the website of the High Court.

By Order,

REGISTRAR GENERAL

Memo No.HCM/III/14/2017Judl/ 1485A Copy for information to:- Dated Shillong the 1st September, 2017

- The Additional Registrar, Information and Statistics Secretariat, Supreme Court of India for information with reference to F.No.03/Nodal Off/I&S/SCI/2010 Dated 08.08.2017.
- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, Judge, High Court of Meghalaya, Shillong.
- 5. P.A. To Registrar General, High Court of Meghalaya, Shillong,
- To Smti Kerpa Meida Lyngdoh Nongbri, Joint Registrar, High Court of Meghalaya, Shillong.
- 7. The Deputy Commissioners Mawkyrwat/ Khliehriat/Baghmara/Resubelpara.
- The District and Sessions Judge Shillong/ Jowai/ Tura/ Williamnagar/ Nongpoh/ Nongstoin/ Ampati.
- 9. The Judge, District Council Courts Shillong/Jowai/ Tura.
- 10. The Registrar, High Court of Meghalaya, Shillong.
- 11. The Deputy Registrar (Judicial), High Court of Meghalaya, Shillong.
- 12. The Deputy Registrar (I & A), High Court of Meghalaya, Shillong.
- 13. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 14 The System Analyst, High Court of Meghalaya for uploading the notification in the Official Website.
- 15. Office file

REGISTRAR GENERAL